NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 72/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

Name of the Company:

Shree Durga Syntex Pvt. Ltd.

Section of the Companies Act: Section 441 r/w 134(3)o and 135 of the Companies

Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. CS Streyoux Jain

PCS

Applican

Learned PCS Mr. Shreyansh Jain present for Petitioner. None present for ROC.

Notice served on ROC by speed post.

None appeared for ROC in spite of notice.

Heard arguments of learned PCS for Petitioner.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of September, 2017.